

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1052
TO BE ANSWERED ON 08.02.2023**

SMALL CATERING VENDING LICENSEES

**†1052. SHRI ARVIND GANPAT SAWANT:
SHRI SANJAY JADHAV:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether representations from Akhil Bhartiya Railway Khan Pan Licensees Welfare Association regarding complaints and demands of small catering vending licensees working on platforms of Indian Railways have been received on 08.08.2022 and 10.09.2022 and if so, the details thereof;**
- (b) whether the demands have been scrutinized and considered upon and if so, the item-wise details of the demands thereof;**
- (c) whether the Government has taken cognizance of the problems faced by the small catering vending licensees working on platforms of Indian Railways;**
- (d) if so, the details of suitable and immediate measures taken by the Government to address the problems thereof;**
- (e) whether the Railway Board vide its letter 2017/TG-III/600/10 dated 01.07.2021 has clarified that the legal descendents of the deceased licensees during the status quo be fully permitted on temporary basis to maintain the transfer of licensees;**
- (f) if so, the details of such transfer orders issued by the Bikaner, Kota, Sonpur, Dhanbad and Samastipur division along with the divisions of various districts of Maharashtra; and**
- (g) if not, the reasons therefor?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (g): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (g) OF UNSTARRED QUESTION NO. 1052 BY SHRI ARVIND GANPAT SAWANT AND SHRI SANJAY JADHAV TO BE ANSWERED IN LOK SABHA ON 08.02.2023 REGARDING SMALL CATERING VENDING LICENSEES

(a) to (d): Yes, Sir. Representations from Akhil Bhartiya Railway Khan-Pan Licensees Welfare Association (regd.) have been received wherein various reliefs for minor static unit vendors have been sought. These inter-alia included relief in license fee, renewal of licences of minor catering units, transfer of license to legal heir, scrapping of the tendering system envisaged in Catering Policy 2017, relaxations in GST on license fee, permission for sale of packed items on Fruit/Juice stalls, platform vending permission, use of cooking gas on platforms and supply of electricity on subsidised rates. These representations/ suggestions have been examined on merit and action taken accordingly.

Indian Railways has taken various measures to ease the hardship faced by small licensees/ vendors, which are as under:

- (i). The period for which stalls were non- operational during the Covid pandemic was treated as 'Dies-Non' and the contracts were extended accordingly.**
- (ii). Relief in licence fee was given to the licensees taking into account the reduction in traffic volume and passenger footfall at stations.**
- (iii). Performance security deposit has been reduced from 10% of total contract value to 3% of the same till 31.03.2023.**
- (iv). Sale of packed items on Fruit/Juice stalls has been allowed to enhance sales potential.**
- (v). Zonal Railways have been delegated powers to grant platform vending permissions to the licensee of the minor static catering units.**
- (vi). Renewal to the old existing catering licenses of minor static catering units is granted in accordance with Commercial Circular 22 of 2017 and instructions dated 27.08.2019 issued by the Ministry of Railways.**

(e): Vide the said letter, it was clarified that transfer of license to legal heir, if required, should be permitted purely on temporary basis to maintain status quo, which should however be dealt as per extant policy subject to outcome of the case before Hon'ble High Court of Delhi.

(f) and (g): Out of these divisions including the divisions of various districts of Maharashtra, details of licences that have been transferred to legal heirs from 01.07.2021 to 31.01.2023 are appended.

APPENDIX REFERRED TO IN REPLY TO PART (f) AND (g) OF UNSTARRED QUESTION NO. 1052 BY SHRI ARVIND GANPAT SAWANT AND SHRI SANJAY JADHAV TO BE ANSWERED IN LOK SABHA ON 08.02.2023 REGARDING SMALL CATERING VENDING LICENSEES

(f) and (g): The details of licences that have been transferred to the legal heir from 01.07.2021 to 31.01.2023 are as under:

Sr. no.	Station Name	Division	District	State	Type of unit	Name of the original licensee	Date of transfer of License
1	Sudsar	Bikaner	Bikaner	Rajasthan	Trolley	Rami Devi	29.06.2022
2	Sudsar	Bikaner	Bikaner	Rajasthan	Trolley	Hau Devi	29.06.2022
3	Ratangarh	Bikaner	Churu	Rajasthan	Trolley	Pawan Kumar	29.06.2022
4	Mahajan	Bikaner	Bikaner	Rajasthan	Trolley	Mohini Devi	29.06.2022
5	Bhiwani	Bikaner	Bhiwani	Haryana	Stall	Narendra Kumar	29.06.2022
6	Tehsil Bhadra	Bikaner	Hanumangarh	Rajasthan	Trolley	Om Prakash	21.07.2022
7	Nanded	Nanded	Nanded	Maharashtra	Tea stall	Syad Karimuddin	15.07.2022
